

Item-31

20.12.2004

MA-2537/2004 IN
OA-2697/2003

Present: Sh. V.P.S.Tyagi, counsel for applicant.

Sh. R.N.Singh, counsel for respondents.

MA-2537/2004

Application is filed by the respondents for 8 weeks further time to implement the order of this Tribunal dated 5.8.2004 in OA-2697/2003. Since counsel for applicant does not oppose the prayer, the prayer is granted.

Application stands disposed of.

2004
(S.K.NAIK)
Member (A)

Leone L. Andrade
(M.A. KHAN)
Vice Chairman (J)

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